

**PUNJAB VIDHAN SABHA**

**Bill No. 11-PLA-2017**

**THE PUNJAB CO-OPERATIVE SOCIETIES (AMENDMENT) BILL, 2017**

(Bill as passed by the Punjab Vidhan Sabha)

The following Bill was passed by the Punjab Vidhan Sabha :—

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BILL

*further to amend the Punjab Co-operative Societies Act, 1961.*

BE it enacted by the Legislature of the State of Punjab in the Sixty-eighth Year of the Republic of India as follows :—

1. (1) This Act may be called the Punjab Co-operative Societies (Amendment) Act, 2017.

Short title and commencement.

(2) It shall come into force on and with effect from the date of its publication in the Official Gazette.

2. In the Punjab Co-operative Societies Act, 1961, section 67-A, shall be omitted.

Omission of section 67-A of Punjab Act 25 of 1961.

CHANDIGARH :  
The 5th July, 2017

SHASHI LAKHANPAL MISHRA,  
Secretary.